

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 1ST July, 2011

NO.HC.VII-161/2011/ 3566 /A. The Hon'ble Gauhati High Court is pleased to promote the following 6 (six) Officers of Grade II of Assam Judicial Service to Grade I of Assam Judicial Service on regular basis with effect from the date of their joining in such Grade I posts.

- | <u>Sl No.</u> | <u>Names of the Officers</u> |
|---------------|---|
| 1. | Shri Haresh Chandra Sarma,
Addl. District and Sessions Judge, Fast Track Court,
Darrang, Mangaldoi |
| 2. | Shri Bidyut Kumar Sen.
Addl. District and Sessions Judge, Fast Track Court,
Tinsukia |
| 3. | Shri Samarjit Dey,
Addl. District and Sessions Judge, Fast Track Court,
Karimganj |
| 4. | Shri Imtiaz Ali,
Addl. District and Sessions Judge, Fast Track Court,
Dibrugarh |
| 5. | Shri Murtaza Ahmed Choudhury,
Addl. District and Sessions Judge, Fast Track Court,
Kamrup, Guwahati |
| 6. | Shri Ashok Kumar Bora,
Addl. District and Sessions Judge, Fast Track Court,
Bongaigaon |

By Order,
Sd/- M. K. Bhattacharjee
REGISTRAR (JUDICIAL)
-cum-
INCHARGE, RECRUITMENT CELL

Memo No. HC.VII- 161/2011/ 3567- 3590 /A. Dated 01.07.2011
Copy to :-

1. The L.R. and Secretary to the Govt.of Assam, Judicial Department, Dispur, Guwahati.
2. The Accountant General, Assam, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____

4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT and Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. Shri Haresh Chandra Sarma, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi
12. Shri Bidyut Kumar Sen, Addl. District and Sessions Judge, Fast Track Court, Tinsukia
13. Shri Samarjit Dey, Addl. District and Sessions Judge, Fast Track Court, Karimganj
14. Shri Imtiaz Ali, Addl. District and Sessions Judge, Fast Track Court, Dibrugarh
15. Shri Murtaza Ahmed Choudhury, Addl. District and Sessions Judge, Fast Track Court, Kamrup, Guwahati
16. Shri Ashok Kumar Bora, Addl. District and Sessions Judge, Fast Track Court, Bongaigaon
17. The Deputy Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
19. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.
20. The Secretary, NEJOTI, Malibagan, Guwahati
21. The Judicial Magistrate, Hajo/ Tihu
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

16/3/11

REGISTRAR (JUDICIAL)
-CUM-
IN-CHARGE, RECRUITMENT CELL